

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1318**  
ANSWERED ON 06/12/2024

**ACCESS TO GLOBAL MARKETS**

1318. SHRI GOLLA BABURAO:

Will the Minister of Commerce and Industry be please to state:

- (a) whether Government is aware of the fact that the credibility and demand of Indian products is increasing in the global market; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

**(a) & (b)** India's total exports stood around USD 778 billion in 2023-24, as compared to USD 466 billion in 2013-14. This itself is a proof that credibility and demand of Indian products is increasing in global market. Further, India's share in the world merchandise exports improved from 1.66% to 1.81% and rank improved from 20th position to 17th position during the same period. Government has taken following export promotion initiatives to boost exports: -

(i) New foreign Trade Policy has been launched on 31<sup>st</sup> March, 2023 and came into effect from 1<sup>st</sup> April, 2023.

(ii) Interest Equalization Scheme on pre and post shipment rupee export credit has been extended upto 31.12.2024.

(iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.

(iv) Agricultural & Processed Food Products Export Development Authority (APEDA) has Central Sector specific scheme for Financial Assistance to facilitate the export of agri-products by providing assistance to exporters for augmenting export related infrastructure, participating in Buyer Seller Meets, etc.

(v) The APEDA is implementing the National Programme for Organic Production (NPOP). The programme involves the accreditation of Certification Bodies, standards for organic production, promotion of organic farming and marketing etc.

(vi) The Marine Products Export Development Authority (MPEDA) provides assistance for upgrading the infrastructure facilities for value addition, establishing testing laboratories, participating in international trade fairs, and providing technical assistance for aquaculture production meant for exports etc.

(vii) Quality Control Orders (QCOs) have been notified by Bureau of Indian Standards (BIS) for improving the quality of Indian products and to prevent import of substandard goods into Indian market.

(viii) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented sector export has been implemented since 07.03.2019.

(ix) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has also been covered under RoDTEP.

(x) Districts as Export Hubs initiative has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.

(xi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.

(xii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.

Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.

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